

Annexure-1

Name of the corporate debtor: Paramount Minerals And Chemicals Limited; Date of commencement of CIRP: 25.03.2025; List of creditors as on: 16.08.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sr. no.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues , that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks,if Any
		Date of Receipt	Amount claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related party?	% of voting share in COC					
1	Central Bank of India	07.04.2025	191,184,733.01	191,184,733.01	Credit Facilities	Yes	Personal Guarantee	No	72.02%	-	-	-	-	
2	Export Import Bank of India	08.04.2025	74,292,019.60	74,292,019.60	Credit Facilities	Yes	Personal Guarantee	No	27.98%	-	-	-	-	
	Total		265,476,752.61	265,476,752.61	-	-	-	-	100.00%	-	-	-	-	

Annexure-III

SECURITY FOR FACILITIES

(A) PRIMARY SECURITY				
Primary Security:				
Full details of Primary Security with Details like location, measurement etc.	Nature of Charge	Fair Market Value Rs. in Cr	Date of Valuation	Our Share in Case of Consortium/ MBA
First Pari-Passu charge by way of Hypothecation of Entire Current Assets of the company		24.96	Stock Statement for the month of March 2024	50.54%
Security for Term Loan of Rs. 1.43 crore under CGECL-1.0:				
Primary security in respect of a credit facility shall mean the assets created out of the credit facility so extended under CGECL. However, the second charge on existing cash flows and securities of all the facilities of borrower.				
<u>Guarantee Coverage:</u>				
100% guarantee cover available from NCGTC on the outstanding amount at the date of NPA or date of lodgement of claim whichever is lower.				
(B) COLLATERAL SECURITY (Of all the properties separately)				
Full details of Collateral Security with Details like location, measurement	Nature of Charge	Fair Market Value (In Crore)	Date of Valuation	Our Share in Case of Consortium/MBA
Fixed Assets (moveable and immovable located at Plot no. C/6, Ambernath Ind. Area) both present & future, excluding office premises exclusively charged to HDIC bank)	First pari-passu charge by way of Mortgage of Land and Hypothecation of Plant & Machinery	FMV-25.24 RV- 21.94 DV- 19.74	RK Associate 03.10.2024 (Land+Building+P&M)	50.54%
		FMV-21.98 RV- 19.78 DV- 17.58#	DV Mane (Land & building on 19.10.2023 and P&M on 08.11.2024	
		FMV- 2.91 RV- 2.62 DV-2.33*		
		RV (land & building + PM)- 22.40		



Second charge on the assets created out of the Term Loan towards part financing 2 MW solar power project in Thattepally, Telangana sanctioned by EXIM Bank	Total value:12.53 (land + PM) Residual value for our bank (as we are 2 nd charge): 5.37\$\$	M/s GP Sankaram & associates (Empanelled valuer of Exim Bank) Dated 19.12.2020	-CBI is having 2 nd charge
	FMV- 6.40 Cr RSV- 5.44 DV- 4.48	Navnirman Associates (Valuation by EXIM) dated 22.01.2025	
Second charge on the assets created out of the Term Loan for 1 MW solar power project in Zaheerabad, Telangana sanctioned by EXIM Bank	Total Value (land + PM): 5.48	M/s GP Sankaram & associates Dated 12.01.2021	-- CBI is having 2 nd charge
	FMV- 3.61 Cr RSV- 3.07 cr DV- 2.53 Cr	Navnirman Associates (Valuation by EXIM) dated 22.01.2025	

Annexure-IV

Details of guarantee held:

Name of the Guarantor(s) (Personal/Corporate)	DIN NO	PAN NO	Contact No	Net Worth as on Mar-2022 (Rs. in Cr.)
Prabhas Sanghai	00302947	ALJPA1248N	NA	6.16
Nandlal Sanghai	NA	AAQPS2301E	NA	4.61

